Annexure-5

Name of the Corporate Debtor: Metropolis Logistics Private Limited; Date of commencement of CIRP: 16-05-2025; List of Creditors as on: 08.07.2025

List of operational creditors (Workmen)

I. Name of Name Details of claim					(,,o,i,imen)					(Amount in t)			
l I	Name of	ame of Name D		Details of claim		Details of claim admitted				Amount of	Amount of	Amount of	Remarks, if any
au	authorised of work		received						contingent	any mutual			Tremarks, ir any
repr									Ü		1		1
	if any			Amount	Amount	Nature	Whether	% voting			· crimention	admitted	
			receipt	claimed	of claim	of claim	related	share in CoC,		•			
					admitted		party?	if applicable		500 011			tt.
				····									
	- 1	-	-	-	-	-	-	-	-	-	-	_	_
	aı	representative,	authorised of work representative, if any	authorised representative, if any Date of receipt	authorised representative, if any of work man Date of Amount receipt claimed	authorised representative, if any of work man Date of Amount Amount claimed of claim admitted	authorised representative, if any of work man Date of Amount Amount of claim admitted Nature	authorised representative, if any Date of Claimed of Claim of Claim admitted Nature Whether receipt of Claim admitted party?	authorised representative, if any Date of claim of claim of claim admitted Date of claim admitted Date of claim admitted Nature Whether related share in CoC, if applicable	authorised representative, if any Date of Amount receipt claimed of claim admitted Nature of claim related share in CoC, party? Amount of contingent claims Caim	authorised representative, if any Date of claimed claimed of claim admitted receipt claimed of claim admitted receipt claimed claim admitted receipt claimed of claim admitted receipt claimed of claim admitted related party? Nature of claim related party? Whether related share in CoC, if applicable receipt if applicable receipt contingent claim may be set-off	authorised representative, if any Of work man Date of Amount claim dues, that receipt claimed of claim admitted of claim admitted party? Nature of claim related party? Nature of claim admitted party? Amount of claim any mutual dues, that may be set-off Amount of claim any mutual dues, that may be set-off	authorised representative, if any Of work man Date of Amount claim admitted Claim of claim admitted Nature of claim related party? Nature of claim admitted Nature of claim admitted Nature party? Nature of claim admitted Amount of claim any mutual dues, that may be set-off Amount of claim under verification Amount of claim any mutual dues, that may be set-off

